

MADHYA PRADESH STATE JUDICIAL ACADEMY,
HIGH COURT OF M.P., JABALPUR

REGIONAL WORKSHOP ON – MOTOR VEHICLE ACCIDENT CLAIM CASES

28th & 29th July, 2018 (Venue : Satna)

PROGRAMME

DAY ONE – 28th July, 2018 (SATURDAY)

SESSION	TIME	TOPICS
I	10.00 am to 10:15 am	Inaugural Session, feedback from participants, identifying problems and their need assessment – By Shri Dheeman Narayan Shukla, District & Sessions Judge, Satna Shri Gopal Shrivastava, Secretary, Law & Legislative Affairs Department, Bhopal & Shri Awdhesh Kumar Gupta, Faculty Member (Sr.), MPSJA
II	10:15 am to 11:15 am	Introduction to Motor Vehicles Accident Claims – By Shri Ajit Singh, Special Judge, SC/ST (PA) Act, Satna
TEA BREAK (11:15 am to 11:30 am)		
III	11:30 am to 1.00 pm	Assessment of compensation in personal injury cases – By Shri Gopal Shrivastava, Secretary, Law & Legislative Affairs Department, Bhopal
LUNCH BREAK (1:00 pm to 2.00 pm)		
IV	2.00 pm to 3:00 pm	Assessment of disability from medical perspective – By Dr. Mukesh Tripathi, Orthopaedic Surgeon, Satna
TEA BREAK (3:00 pm to 3:15 pm)		
V	3:15 pm to 5:15 pm	Assessment of compensation in death cases & Determination of future prospects & non-pecuniary damages in the light of Pranay Sethi's judgment – By Shri Gopal Shrivastava, Secretary, Law & Legislative Affairs Department, Bhopal

DAY TWO - 29th July, 2018 (Sunday)

I	10:00 am to 11:00 am	Payment of compensation on “structured formula basis” & “no fault liability” u/s 163-A and interim compensation u/s 140 of M.V. Act, 1988 – By Shri Awdhesh Kumar Gupta, Faculty Member (Sr.), MPSJA
TEA BREAK (11:00 am to 11:15 am)		
II	11:15 am to 12:15 pm	Defence of Insurance Company and breach of Insurance Policy under Motor Vehicles Act, 1988 – By Shri Saurabh Jaiswal Assistant Vice President (Legal), ICICI Lombard & Shri Abhishek Dabli, Legal Manager, ICICI Lombard
LUNCH BREAK (12:15 pm to 1.15 pm)		
III	1:15 pm to 2:15 pm	Doctrine of pay and recover – By Shri Awdhesh Kumar Gupta, Faculty Member (Sr.), MPSJA
TEA BREAK (2:15 pm to 2.30 pm)		
IV	2:30 pm to 4:00 pm	Presentation on – Contributory and composite negligence:– The concept of joint tort-feasors – By Shri Rakesh Kumar (Gupt), I ADJ, Chhatarpur
V	4:00 pm onwards	Valedictory Session – By Shri Dheeman Narayan Shukla, District & Sessions Judge, Satna & Shri Awdhesh Kumar Gupta, Faculty Member (Sr.), MPSJA

- Note:-**
- (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
 - (2) The Time Table is subject to change as per exigencies.
 - (3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR